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No. K.13024/03/2018-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 01st November, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (1) T.V. Anilkumar, and (2) N. Anil Kumar, to be Additional Judges of the Kerala High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.



(Rajinder Kashyap)

Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K.13024/03/2018-US.I

Dated 01.11.2018

Copy to:-

1. S/Shri (1) T.V. Anilkumar, and (2) N. Anil Kumar, c/o The Registrar General, Kerala High Court, Kochi.
2. The Secretary to the Governor of Kerala, Thiruvananthapuram.
3. The Secretary to the Chief Minister of Kerala, Thiruvananthapuram.
4. The Secretary to the Chief Justice, Kerala High Court, Kochi.
5. The Chief Secretary, Government of Kerala, Thiruvananthapuram.
6. The Registrar General, Kerala High Court, Kochi.
7. The Accountant General, Kerala, Thiruvananthapuram.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.). O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(RK)/DS(ANS)/S.O.(Desk)
12. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in))



(K.C. Thang)

Under Secretary to the Government of India  
Tele: 23382978